

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**CAUSE LIST OF COURT NO. 2**

Date : 27<sup>th</sup> September, 2018  
Time : 10.30 A.M.

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR DIRECTION</b>			
1.	<b>Original Application No. 622/2018</b> (Earlier O.A. No.413/2017)	Poonam Gehlot Vs. State of HP & Ors.	Compliance Report filed by Mr. Manish Kumar, Adv. for State of HP
<b>AFTER NOTICE</b>			
2.	<b>M.A. No. 1280/2018 IN</b> Original Application No. 824/2017	Dharm Singh & Ors. Vs. Venco Research and Breeding Farms Pvt. Ltd. & Ors.	Mr. Pinaki Misra, Sr. Adv. with Ms. Inderjeet Sidhu, Adv. for R-1  Mr. Pradeep Misra, Adv. for UPPCB Mr. Raj Kumar, Adv. for CPCB Mr. Amit Tiwari, Adv. for State of UP
<b>FOR COMPLETION OF PLEADINGS</b>			
3.	Original Application No. 246/2018	Pradip Kumar Bhuyan & Ors. Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Mr. Eisha Krishn, Advs. for Applicant  Ms. Sunita Bhardwaj, Adv. for MoEF Mr. Dupa Sinha, Adv. Mr. Om Prakash, Adv. for Railways Mr. Shuvodeep Roy, Adv. for Assam Mr. Kallol Guha Thakurta, Adv. for Ministry of Power Mr. Navneet Vibhaw, Adv. for R-7 Ms. Akanksha Kwatra, Adv. for R-8
4.	Original Application No. 279/2018	Jitender Yadav Vs. Ministry of Environment and Forest & Ors.	Mr. Akash Tyagi, Adv. for Applicant  Mr. Rajesh K. Singh, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 & 4 Mr. Pawan Upadhyay, Adv. for R-5 Ms. Nidhi Bhuwania, Adv. for R-6 Mr. Nikhil Goel, Adv. Mr. Bipin C. Negi, Adv. Mr. Rajkumar, Adv. Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. Mr. Shlok Chandra, Adv.
5.	Original Application No. 332/2018 (M.A. No. 808/2018)	Bidyutprava Das Vs. M/s Pioneer Printing Press Ltd. & Ors.	Mr. Rahul Choudhary, Adv. for Applicant  Mr. Debesh Panda, Adv. for R-1 Mr. M. Paikaray, Adv. for R-2 & 4 Mr. Arunav Patnaik, Adv. for R-3, 6 & 7
<b>FOR HEARING</b>			
6.	Original Application No. 145/2015 (M.A. No. 1259/2016, M.A. No. 1166/2017, M.A. No. 1170/2017, M.A. No. 586/2018, M.A. No. 1332/2018 & M.A. No. 1344/2018)	Umashankar Patwa & Anr. Vs. Union of India & Ors.  <b>(Earlier titled as D.K. Joshi Vs. Union of India &amp; Ors.)</b>	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Balendu Shekhar, Adv. for R-1 Ms. Deep Shikha Bharathi, Adv. for UP Mr. Pradeep Mishra, Adv. for R-3 Ms. Antima Bazaz, Adv. for R-6 Ms. Rachana Joshi Issar, Adv. for R-7 & 10 Mr. I.K. Kapila, Adv. for UP Jal Nigam

			<p>Mr. Ajit Sharma, Adv. for R-12  Mr. Rajendra Prasad Saxena, Adv.  Mr. Shivendu Gaur, Adv. for Noticee No. 4  Mr. A. D. N. Rao, Adv.  Mr. Raj Kumar, Adv. for CPCB  Ms. Meenakshi Arora, Adv.  Mr. Bibhav Vatika, Adv. for Noticee  Mr. Soumjayjit Pani, Adv.  Mr. Shaurya Sahay, Adv.  Mr. Shantanu Bansal, Adv. for PS &amp; PH  Mr. Tanmaya Mehta, Adv.  Mr. Piyush Singh &amp; Mr. Rajeev Saxena, Adv.  Mr. Prafulla K. Behra, Adv. for Noticee No.5  Dr. Rajeev Sharma, Adv.  Mr. Sameer Singh &amp; Shweta Jain, Adv.  Mr. Tarunvir Singh Khehar, Adv.  Mr. Sanjay Upadhyay, Adv.  Mr. B. V. Niren, Adv.  Mr. Abhindra Maheshwari, Adv.  PSP Legal  Mr. Arjun Pant, Adv.  Mr. Eeshan Chaturvedi, Adv.</p>
7.	Original Application No. 194/2016 (M.A. No. 201/2018)	Divesh Bhutani Vs. Union of India & Ors.	<p>Mr. Sunil Mund, Adv. for Applicant   Mr. Krishna Kumar Singh, Adv. for R-1  Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 6</p>
8.	Original Application No. 255/2016 (M.A. No. 913/2017)	Amarjeet Singh Vs. State of Uttarakhand & Ors.	<p>Mr. Aditya Singh, Adv. for Applicant   Mr. Rahul Verma, AAG for R-1 &amp; 2  Mr. Vivek Singh, Adv. for State of UK  Mr. Mukesh Verma, Adv. for UEPPCB  Mr. Satish Kumar, Adv. for CPCB  Dr. Upendra Dutt Sharma, Adv. for r-3  Mr. Pradeep Misra, Adv.</p>
9.	Original Application No. 286/2016  <b>WITH</b>	Devji Patel Vs. State of Rajasthan	<p>Ms. Meera Gopal, Adv. (AC)   Mr. Shiv Mangal Sharma, AAG with  Mr. Saurabh Rajpal, Adv. for R-1 &amp; 2  Mr. Krishna Kumar Singh, Adv. for MoEF  Mr. Divya Prakash Pande, Adv.  Mr. Raj Kumar, Adv. for CPCB  Mr. Vivek Kumar Tandon, Adv.  Mr. Raghvendra Singh Parihar, Adv.  Mr. Shaitan Bhesu Ram, Adv.</p>
10.	Original Application No. 154/2017	Devji Patel Vs. State of Rajasthan	<p>Mr. V. K. Tandon, Adv. (AC)   Mr. Shiv Mangal Sharma, AAG with  Mr. Saurabh Rajpal, Adv. for R-1 &amp; 2  Mr. Divya Prakash Pande, Adv.  Mr. Raj Kumar, Adv. for CPCB  Mr. Vivekananda, Adv.  Mr. Gaurav Baisla, Adv.  Mr. Rajan Kumar Chourasia, Adv.</p>
11.	Original Application No. 315/2016	Sunil Dahiya Vs. Union of India	<p>Mr. Ritwick Dutta &amp; Mr. Rahul Choudhary, Adv. for Applicant   Ms. Sakshi Popli, Adv. for MoEF  Mr. Divya Prakash Pandey, Adv. for MoEF  Mr. Vikas Malhotra, Adv.  Mr. Manish Kumar, Adv. for State of HP  Mr. Nikhil Nayyar, Adv. for APPCB &amp; TSPCB</p>

12.	<b>Execution Application No. 42/2017 IN</b> O.A. No. 602/2017	Rajender Singh & Anr. Vs. State of NCT of Delhi & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Tarunvir Singh Khehar, Adv. for R-1, 4 & 5 Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. B. V. Niren, Adv. for CGSC
13.	Original Application No. 108/2017 (M.A. No. 604/2017)	Mohd. Mehmood Vs. M/s Rajasthan Marbel Traders & Ors.	Mr. Mahesh Kumar Sharma, Adv. for Applicant  Mr. M. Parashar, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-2 to 5 Mr. Mutub Rehman, Adv. Mr. Dinesh Jindal, LO for DPCC
14.	Original Application No. 228/2017	Mohd. Shariq Vs. Govt. of NCT of Delhi & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant  Mr. Tarunvir Singh Khehar, Adv. & Mr. Dinesh Jindal, LO for DPCC Mr. Raj Kumar, Adv. for CPCB Ms. Puja Kalra, Adv. for NDMC Mr. Arav Kapoor, Adv. for BSES Mr. Manish Srivastava, Adv. for-6 Mr. Syed Salman Haider, Adv. for R-8 to 11 Mr. Aditya Gupta, Adv.
15.	Original Application No. 782/2017	Lokesh Khurana Vs. Union of India & Ors.	Mr. Adarsh Srivastava & Mr. Harsh Vardhan, Advs. for Applicant  Mr. Rajesh K. Singh, Adv. for MoEF Mr. Pradeep Mishra, Adv. for R-4 Mr. Rajkumar, Adv. for CPCB Ms. Priyanka Swami, Adv. for State of UP Mr. Mukesh Verma, Adv. Meerut Nagar Nigam Mr. Rachit Mittal, Adv. fo R-5
16.	Original Application No. 822/2017 (M.A. No. 1566/2017)	Mahesh Chandra Sharma Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Thakur Sumit, Adv. for R-1 Mr. Sharad Chauhan, Adv. for R-3 & 6 Mr. Pradeep Misra, Adv. for R-4 Mr. Gaurav Agarwal, Adv. for R-7 & 8 Mr. Suresh Chandra Yadav, Adv. Mr. Ajit Sharma, Adv. Mr. Satish Kumar, Adv. for CPCB Mr. J. K. Gupta, Adv.
17.	Original Application No. 36/2018 (M.A. No. 154/2018, M.A. No. 211/2018, M.A. No. 212/2018 & <b>M.A. No. 1369/2018)</b>	Ashwini Kumar Vs. Union of India & Ors.	Mr. Sumeer Sodhi, Adv. for Applicant  Mr. B. V. Niren, Adv. for CGSC Mr. Mukul Singh, Adv. for MoEF Mr. V. K. Shukla, Adv. for State of M.P. Mr. Vikram Jit Saini, Adv. Mr. Amit Sibal, Sr. Adv. with Ms. Sujatha Balachander, Adv. for R-3
18.	Original Application No. 816/2017	Dr. Sudhir Dahiya Vs. M/s JM Housing Ltd. & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. I. S. Alag, Sr. Adv. with mr. Kamal Kapoor, Adv. for R-1 Mr. Keshav Mohan, Adv. for R-2 Mr. Pradeep Misra, Adv. for R-5 Mr. Ravindra Kumar, Adv. for R-6 Mr. Amit Tiwari, Adv. for State of UP

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